

(iii) The purchase of equipment, drugs etc. has already started.

(b) Yes, Sir. A plot of land measuring 6.07 hectares has been reserved by the Delhi Development Authority for a general hospital in Paschim Vihar. It is for the Delhi Administration to propose construction of the said Hospital. However, as a first stage to provide medical facilities to the people of West Delhi 500-bedded hospital is under consideration at Hari Nagar, New Delhi.

(c) This is for Delhi Administration to decide.

[English]

Absorption of Anandpur Sahib Hydro-electric project workers

4521. SHRI INDRAJIT GUPTA : Will the Minister of IRRIGATION AND POWER be pleased to state :

(a) whether several thousand work charged staff of Anandpur Sahib Hydro-electric project, Nangal, are under retrenchment orders following completion of the project ;

(b) if so, particulars of the same ;

(c) whether the workers had been assured of absorption in other Punjab Project like the Thein Dam, Ropar Thermal Power Project, Sutlej-Yamuna Link Canal, etc. ; and

(d) whether such assurances will be honoured or the workers concerned will be rendered unemployed ?

THE MINISTER OF STATE IN THE DEPARTMENT OF POWER (SHRI ARUN NEHRU) : (a) to (d). Punjab Government have looked into various possibilities of providing employment to the surplus workers of Anandpur Sahib Hydel Project. Of the 6,500 workcharged employees, 750 would be retained for operation and maintenance duties at the project itself and about 500 of the surplus

staff would continue on various works outside the channel and power house upto December, 1985. Services of 250 workers are being made available to Mukerian Hydel Project and the services of another 600 workers are being provided to the Thein Dam Administration. The State Government of Punjab also expect to absorb a further 1000 workers of Anandpur Sahib Hydel Project during 1985-86 and there is a likelihood of absorbing a larger number of workers in Thein Dam during 1986-87. The surplus workcharged employces of the Anandpur Sahib Hydro-electric Project had to be retrenched with terminal benefits etc. before they could be redeployed. Almost all the 5000 workers whose services were terminated in July, 85 have drawn their terminal benefits from the Project authorities. The matter has thus been resolved.

Homoeopathic dispensaries under C.G.H.S. in Delhi

4522. SHRI ANADI CHARAN DAS : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

the number of Homoeopathic dispensaries under the CGHS operating in Delhi and the eligibility criteria for appointment as Pharmacists/distributors and number of Homoeopathic dispensaries to be opened by the C.G.H.S. in the near future.

THE MINISTER OF STATE IN THE DEPARTMENT OF HEALTH (SHRI YOGENDRA MAKWANA) : At present 3 Homoeopathic dispensaries and 9 units are functioning under C.G.H.S. Delhi.

The post of Homoeopathic Pharmacist is filled by direct recruitment. The eligibility criteria for appointment as pharmacist is Matriculation or equivalent with atleast 2 years experience as a Homoeopathic Pharmacist in a Government recognised Homoeopathic Hospital/dispensary or 3 years experience under Registered Homoeopathic Practitioner. At present no proposal for opening of a new C.G.H.S. Homoeopathic dispensary is under consideration.